

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA No. 2404/2014

New Delhi this the 14th day of July, 2015

Hon'ble Shri G. George Paracken, Member (J)
Hon'ble Shri Shekhar Agarwal, Member (A)

Y. Anil Kumar, DEO (Age 36 years)
S/o. Shri Y. N. Raju
Budget Press
Ministry of Finance, North Block,
New Delhi – 110 001.

R/o. 44, C, Pocket F, Mayur Vihar
Phase -2, New Delhi.

....Applicant

(By Advocate : Mr. Padma Kumar S.)

Versus

1. Union of India through
Secretary,
Ministry of Finance,
North Block,
New Delhi-110 001.
2. Director General & Chairman
Ministry of Defence,
Ordnance Factor Board,
10A, SK Bose Road,
Kolkata
3. Ordinance Factor Cell,
Directorate General of Ordnance Factory
Ministry of Defence,
G Block, New Delhi-110 011.

....Respondents

(By Advocate : Mr. A. K. Singh)

O R D E R (O R A L)

Hon'ble G. George Paracken:

This O.A has been filed by the applicant seeking the following reliefs :

“(a) A declaration to the effect that denial of the pay scale of Rs.4500-7000 to the applicant from the date he joined the post of DEO on 19.10.2001 in ordinance Cable Factory, Chandigarh is illegal when the holder of the same post was granted the pay scale of Rs.4500-7000 from 1.1.1996 or atleast from 26.2.1998.

(b) Direct the respondent to fix the pay of the applicant in the scale of Rs.4500-7000 w.e.f. 19.10.2001 and grant the applicant the consequential benefit thereof, including arrears.

(c) Direct the new department viz Ministry of Finance to grant the applicant the benefit of deputation as per the refixed pay in the previous organisation and also grant the applicant the First financial upgradation under MACP w.e.f. 19.10.2011, with all consequential benefits, including arrears.”

2. Today, when the matter was taken up for consideration, learned counsel for the applicant has submitted that he has instructions from the applicant to withdraw this O.A.

3. In view of the submission made by the learned counsel for the applicant, the O.A is dismissed as withdrawn. There shall be no order as to costs.

(SHEKHAR AGARWAL)
MEMBER (A)

(G. GEORGE PARACKEN)
MEMBER (J)

